

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:3310  
ANSWERED ON:25.04.2012  
CENTRALLY SPONSORED SCHEMES  
Purkayastha Shri Kabindra

**Will the Minister of PLANNING be pleased to state:**

- (a) whether a committee has been constituted by the Planning Commission for re-structuring Centrally Sponsored Schemes;
- (b) if so, whether this committee has recommended merging of District Rural Development Authority (DRDA) administration schemes with Swarnjayanti Gram Swarozgar Yojana (SGSY);
- (c) if so, the fate of the directly recruited employees of DRDA in this regard; and
- (d) the procedure to meet the administrative expenses of DRDAs?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (c): The Planning Commission had set up a Sub-Committee under the Chairmanship of Shri. B. K. Chaturvedi, Member, Planning Commission, to look into the issue of rationalisation and restructuring of Centrally Sponsored Schemes (CSS). The sub-committee has recommended merger of District Rural Development Authority Administration scheme with Swarnjayanti Gram Swarozgar Yojana. However, the Committee has not recommended winding up of activities undertaken under different schemes that are merged together. In the Budget 2012-13, an amount of ₹ 449.00 crore has been allocated for DRDA Administration scheme to meet salary, contingencies and other expenses of DRDA's.

(d): The sub-committee has observed that the guidelines for implementing the rationalised and restructured schemes would be drawn up by the Ministry/Department concerned.